Memorandum which the G.D.R. Government submitted to the United Nations on the 28th February. 1966 for membership.

(b) According to established procedure an application for new membership of U.N. has to be considered by the U.N. Security Council. India is not a member of the Security Council and will therefore not come into the picture for some time. Meanwhile we will study the question carefully.

APPOINTMENT OF AMBASSADOR AT PEKING

*147. SHRI NIREN GHOSH: Will the Minister of EXTERNAL AFFAIRS be pleased to state whether it is a fact that the Government of India have decided to appoint an ambassador at Peking ?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): No, Sir. There is no proposal at present to appoint an ambassador at Peking.

DEFENCE RESEARCH AND DEVELOPMENT ORGANISATION

*148. SHRI M. C. SHAH: Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that paucity of funds has been a major handicap of the Defence Research and Development Organisation; and

(b) if so, what Government propose to do to overcome this difficulty?

THE MINISTER OF DEFENCE PRO-DUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS) : (a) No, Sir.

In the last five years, the sanction of annual expenditure on Defence Research and Development has been increased by about 300 per cent. One of the major handicaps in making progress in this field has been paucity of trained scientific personnel. In certain fields like electorates, limited industrial base available in the country has also been a disadvantage.

(b) Government are taking the following steps to improve the position :—

(i) allocation of Increasing funds for Defence Science.

- (ii) Improving facilities available in Defence Laboratories.
- (iii) Training of scientific personnel abroad.
- (iv) Utilisation of scientific resources in a coordinated manner, for instance, by allotting specific projects to CSIR Laboratories, Universities etc.

FRESH MOVES ON INDIA-CHINA DISPUTE

*149. SHRI G. MURAHARI : Will the Minister of EXTERNAL AFFAIRS be pleased to state whether any fresh moves have been made by the Colombo Powers to mediate in the India-China dispute ?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): The Government of India are not aware of any fresh moves by Colombo Conference countries to mediate in the India-China dispute.

PAKISTANI VIOLATION OF TASHKL-.NI Declaration

f SHRI ARJUN ARORA : \SHRI B. K. MAHANTI :

WiJl the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government of India have informed (i) the Soviet Union and (ii) the United Nations of the Pakistani violations of the Tashkent Declaration;, and

(b) if MI. ulmi was their reaction?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) and (b) The Government of India have been keeping friendly foreign countries informed of important developments concerning the Tashkent Declaration. Our Permanent Mission in New York has also apprised other delegations at the United Nations and the United Nations Secretary-General of Pakistan's negative attitude to the Tashkent Declaration. It is believed that interested friendly Governments have been in touch with Pakistan on the subject.